

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-05/2007/11203/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nagen Senabaya Deori,
District & Sessions Judge,
Majuli.

Dated Guwahati the 17th November, 2023

Sub: **Casual leave.**

Ref:- Your letter No. JJA(M)/3878/2023 dtd. 07.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.11.2023, alongwith station leave permission, from the morning of 11.11.2023 till the morning of 16.11.2023**, as prayed for.

The Chief Judicial Magistrate, Majuli, and in his absence, the S.D.J.M, Majuli shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdt
REGISTRAR (VIGILANCE)

Memo No. HC. VII-05/2007/11204/A, dated 17.11.2023

Copy to: ✓ The Project Manager, Gauhati High Court.

17/11/23
REGISTRAR (VIGILANCE)
[Signature]